



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/456/(IB)/2017
NAME OF THE PETITIONER(S) : WANBURY LTD
NAME OF THE RESPONDENT(S) : BAFNA PHAMACEUTICALS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	J. DEV ESTHWAAR FOR M/s. Shivakumar & Suresh	Counsel for petitioner	
2.	R. Kannan.	P.C.S. for Respondent.	 R. Kannan.

ORDER

Counsel for petitioner present and submitted that he has complied with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. PCS representing the respondent present and prayed time for his submissions. Time extended at request. Put up on 01.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)